

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1280  
ANSWERED ON:01.12.2005  
STATUS OF INTERNATIONAL AIRPORTS  
Adhalrao Patil Shri Shivaji

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the criteria adopted for giving any airport the status of an International Airport;
- (b) the names of airports which were given the status of International Airports during the last three years;
- (c) whether the Government proposes to declare some more airports as international airports;
- (d) if so, the details thereof;
- (e) whether all the international airports so declared have all the facilities required for such airports; and
- (f) if not, the steps taken to provide such facilities in those airports?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) Generally, following preconditions are considered necessary before declaring an airport as international an airport:-
- (i) A firm commitment by a scheduled national/international airline operator;
  - (ii) Runway length to be atleast 9000 feet;
  - (iii) Availability of customs,immigration, health facilities;
  - (iv) Availability of ground lighting facilities, insstrument landing system for operation of aircraft at night;
  - (v) Bilateral agreement between the States (Nations) under which it may be offered as a point-of-call to foreign carriers for operations.
- (b) Srinagar and Nagpur airports have been given the status of international airports during the last three years.
- (c) and (d) Declaration of an airport as an international airport, generally depends on the preconditions mentioned in (a) above.
- (e) and (f) Yes, Sir. However, the existing facilities are upgraded/modernised on continuous basis to meet the growth of air traffic.